

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

109. I.A. 432/2024
I.A. 2588/2022
IN
C.P.(IB)-3708(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **05.04.2024**

NAME OF THE PARTIES: Corporation Bank

V/s.

Nihar Cotspin Pvt Ltd

SECTION 7 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

None appeared for the Applicant. In the interest of justice, list on **06.05.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)